

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/225/2016  
NAME OF THE TRANSFEROR : KAMLESH KALIDAS SHAH  
NAME OF THE TRANSFERRE : TVS MOTORS LTD + 10  
UNDER SECTION : 111A

S.No.	Name (in Capital)	Represented by	Signature
1	C. RANASUBRA MANIAM	Petitioner	C. R. Maniam
2	A. Prasadharan	Counsel for Respondent Land 2	A. Prasadharan

**ORDER**

Counsel for both the parties present and both of them are directed to file written submissions. Put up on 08.08.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)